

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3104**

**TO BE ANSWERED ON THE 21st MARCH, 2017/ PHALGUNA 30, 1938 (SAKA)
DEMOGRAPHIC CHANGES DUE TO ILLEGAL IMMIGRATION**

†3104. SHRI RAMESH BIDHURI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether demographic changes are taking place in the bordering areas in an unexpected manner owing to inadequate monitoring on the borders and illegal immigration;**
- (b) if so, the details thereof and the steps taken by the Government in this regard; and**
- (c) whether the Government proposes to speed up the works like border fencing and installation of satellite monitoring equipments and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (c): There are reports of immigrants entering our borders illegally. Powers have been delegated to the State Governments/UTs for detection and deportation of illegal migrants under the Foreigners Act, 1946. 100 Foreigners Tribunals have been set up in Assam for disposal of cases pertaining to detection and deportation of illegal migrants. In order to curb the illegal cross border movement, Government has taken various steps which inter-alia include strengthening of the Border Security Forces and equipping them with modern equipment, erection of fencing, installation of floodlights, coordinated patrolling, identification and reduction of vulnerable gaps between the border posts, strengthening of riverine patrolling along respective borders.

The fencing work is regularly monitored for expeditious implementation on respective borders. Besides technological solutions are being pursued in sensitive stretches.